

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608718
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

10th April, 2021

NOTICE

1. The Hon'ble President, NCDRC, keeping in view the recent surge in the COVID-19 positive cases, is pleased to take the following decisions, till further orders:

- (i) the physical hearing and hybrid hearing of the cases before the National Commission shall remain suspended till further orders;
- (ii) the cases which are listed for physical hearings and hybrid hearings before different Benches of the National Commission, from 12th April, 2021 onwards, shall be taken up through video conferencing only;
- (iii) the Registry of the National Commission shall continue listing of the Cases for hearing through Video Conferencing in pursuance of the requests received from the interested Ld. Counsel/Parties in terms of the National Commission's Notices dt.2nd June, 2020, 9th June, 2020 and 26th June, 2020.
- (iv) the filing/dak shall be accepted and date stamped at Entry gate of the Commission, but the same shall be processed after four days of filing;
- (iii) public dealing shall remain suspended till further orders.

(iv) some of the staff members of the National Commission shall be allowed to work from home on rotational basis.

2. This issues with the approval of the Hon'ble President.

By Order



(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
5. Notice Board
6. SO (IT) – with a request to upload this Notice on the website of NCDRC.